

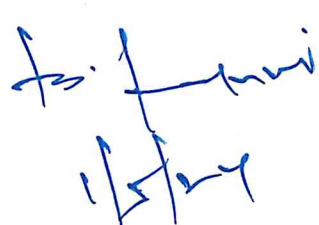
**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/33/CHE/2023
PETITION NUMBER : CP(CAA)/49(CHE)/2023
NAME OF THE PETITIONER(S) : Simpliance Technologies pvt Ltd and
Other
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1.	B. PATEL	representative of oc	 1/5/24
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1 CA(CAA)/33/CHE/2023
CP(CAA)/49(CHE)/2023

ORDER

Present: Ld. Counsel Shri. Inbaraju for the Applicant.

Shri. B Palani for OL.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Written synopsis already filed.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)